

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**(IB)-1095(ND)2019**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
13.06.2019.**

**NAME OF THE COMPANY: M/s. Ritu Tandon V/s. M/s. Rain  
Automotive India Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Mr. Nakul Mohta and Mr. Lalit Mohan, Advocates for the  
Petitioner.

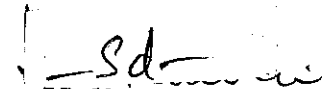
**ORDER**

Copy of the tracking report as well as the MCA data pertaining to the  
Corporate Debtor have been placed on record.

Arguments heard. Reserved for orders.



**(Dr. V.K. Subburaj)  
Member (T)**



**(Ina Malhotra)  
Member (J)**